

of 7th Plan with an outlay of Rs. 5.00 crores, The scheme, inter alia includes a component for encouraging voluntary blood donation by undertaking publicity through mass-media, extension of financial assistance to voluntary bodies and incentive to voluntary blood donors, donor organisers and voluntary agencies.

Shipping Service between Bepore Port and Lakshadweep Islands

*597. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Shipping Corporation of India proposed to commence shipping service between Bepore (Calicut) Port in Kerala and Lakshadweep Islands;

(b) if so, the details thereof;

(c) whether the proposal to acquire new ship for service to Lakshadweep has been finalised; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Shipping services between Bepore and Lakshadweep with a frequency of 4 to 5 days have commenced on 12.11.87.

(c) and (d). Government have sanctioned acquisition of a second-hand vessel by Lakshadweep Admn., in replacement of the existing vessel M.V. Amindivi. The vessel with a capacity to carry 650 passengers, is expected to be commissioned by August, 1988.

Steps in the Light of Lentin Commission Recommendations

*598. DR. B.L. SHAILESH: Will the

Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have also examined the Report submitted by Justice Bakhtawar Lentin Commission to the Maharashtra Government on 14 deaths at the State Government-run J.J.Hospital, Bombay in 1986 after patients were given adulterated glycerol; and

(b) if so, what steps Union Government propose to take at the Central level in the light of the Commission's observations to check the manufacture of adulterated and sub-standard medicines, injections and other formulations by the various drug companies, both in the small and organised sectors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Justice Lentin Commission Report has been received by the Central Government on 4.8.88 afternoon. The report has not yet been examined by the Government of India.

(b) Does not arise.

Hindi Teachers' Training Colleges in Non-Hindi States

*602. SHRI RADHAKANTA DIGAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Hindi Teachers' Training Colleges have been established in non-Hindi speaking States under a Central scheme; and

(b) if so, the details of colleges set up in different non-Hindi speaking States?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND

CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Yes, Sir.

(b) So far 31 Hindi Teachers' Training College/institutes with Hindi medium have been established in non-Hindi speaking States of Andhra Pradesh 6, Orissa 3, Karnataka 8, Tamil Nadu 1, Kerala 5, Assam 1, Manipur 1, Mizoram 1, Nagaland 1, Gujarat 1, Maharashtra 1 and West Bengal 2 by State Governments/voluntary Hindi organisations with Central financial assistance.

Anomalies in Recruitment Rules for the Post of Joint Commissioner in KVS

*604 SHRI MUHIRAM SAIKIA:
DR. V. VENKATESH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are anomalies in the existing recruitment rules for the post of Joint Commissioner in Kendriya Vidhyalaya Sangathan which are being reviewed by the Review Committee;

(b) whether some posts of Joint Commissioner which were lying vacant since their creation are proposed to be filled up, and

(c) if so, the justification for filling up these posts before removal of the anomalies?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAHI) : (a) to (c). The recruitment rules for the post of Joint Commissioner (Administration) and Joint Commissioner (Academic) have been framed keeping in view the functional requirement of the two posts. There is no anomaly in these recruitment rules.

The Review Committee has been set up to examine and make recommendations regarding functioning of Kendriya Vidyalaya Sangathan. Amendment to the recruitment rules is not one of the terms of reference.

Recruitment to fill up the vacant post of Joint Commissioner (Academic) is in process. Recruitment against various posts is a continuous process. The Government do not perceive the necessity of deferring recruitment to various available posts pending report of the review committee.

[*Translation*]

Proposal for Mandan Mishra Bharti Vishwavidyalaya

605. SHRI CHANDRA KISHORE PATHAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Bihar Government has requested the Union Government to open Mandan Mishra Bharti Vishwavidyalaya; and

(d) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAHI) : (a) No, Sir.

(b). Does not arise.

[*English*]

Conference on Forestry and Food Scarcity

*606 SHRI S.B. SIDNAL:
SHRI G.S. BASAVARAJU: